

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **01.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IBA/789/2020  
NAME OF PETITIONER : APAC Financial Services Pvt Ltd  
NAME OF RESPONDENT : Thiashola Plantations Pvt Ltd  
SECTION : 7 of IBC 2016

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**ORDER**

The Petitioner is represented by Ld. Counsel Ms. D. Elavarasi and the Respondent is represented by Ld. Counsel Ms. Varuni Mohan through video conferencing mode.

Ld. Counsel for the Petitioner represents that the parties are settled the matter out of Court and to this effect a Memo for withdrawal of the Application was filed with the Registry.

At request of the Ld. Counsel for the Petitioner, the Application is **dismissed as withdrawn.**

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

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(R. SUCHARITHA)  
MEMBER (JUDICIAL)